

श्री भक्त बर्ज़न : सरकार की ओर से जो उत्तर दिया या है उसका क्या यह अर्थ है कि अब इस सम्बन्ध से कोई भाषा न की जाए यानी बर्मा से जिन भारतीयों को भ्राना पडा है उनको कोई भी मुभावजा नहीं मिलने वाला है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : बहुत ज्यादा भाषा करना शायद कारामद न हो ।

श्री भक्त बर्ज़न : क्या गवर्नमेन्ट के ध्यान में यह बात आई है कि हजारों भारतीयों को लाखों और करोड़ों रुपये का नुकसान उठा कर भारत में भ्राना पडा और आज वे दरबंद घूम रहे हैं । क्या उनके पुनर्वास के बारे में कोई कदम उठाये जा रहे हैं ?

श्री जवाहरलाल नेहरू : आपका जो सवाल था वह युद्ध के जमाने में ताल्लूक रखता था और जो बाते हुई हैं वे तो हुई ही हैं ।

Shri R. Ramanathan Chettiar: What is the total amount of compensation that has been paid by the Government of Burma to Indian nationals owning land and who have been dispossessed of those lands by the Land Nationalisation Act?

Mr. Speaker: That is an absolutely different question. This refers to compensation for losses during the war.

श्री भक्त बर्ज़न : डेढ़ वर्ष पूर्व मेरे एक प्रश्न का उत्तर देते हुए माननीय मसदीय सचिव ने फरमाया था कि जापान ने बर्मा को युद्ध के जमाने में हुई क्षति के लिए २५० मिलियन डालर देने का वादा किया है । क्या उस क्षतिपूर्ति में से भारत के जिन लोगों को नुकसान उठाना पडा है कुछ रुपया दिलाने की कोशिश की जा रही है ?

Shrimati Lakshmi Menon: Reparations paid by the Japanese Govern-

ment are in the form of goods and services.

आवधिक परीक्षण

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\* ११ { श्री रूप नारायण :  
श्री विभूति मिश्र :

क्या प्रधान मंत्री यह यताने की कृपा करेंगे कि :

(क) क्या भारत ने सयुक्त राष्ट्र-संघ महासभा के वर्तमान सत्र में आणविक परीक्षणों पर तत्काल रोक लगाने के बारे में कोई प्रस्ताव रखे हैं , और

(ख) यदि हा, तो वे प्रस्ताव इस समय किम अवस्था में है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) (क) जी, हा । इस प्रस्ताव की एक प्रति हम लोक सभा की मेज पर रख रहे हैं । [बेलिये परिशिष्ट १, अनुसूच्य संख्या ३]

(ख) भारतीय प्रस्ताव राजनीतिक समिति (पोलिटिकल कमिटी) में गिर गए थे । जनरल असेम्बली के पूर्ण अधिवेशन के सामने यह विषय अभी भ्राना है ।

श्री रूप नारायण : क्या भारत सरकार ने यह जानने की कभी कोशिश की है कि किम किस राष्ट्र ने हमारे प्रस्ताव के पक्ष में वोट दिया है ?

श्री जवाहरलाल नेहरू जी हा, यह बात तो छप जाती है और सब को मालूम है । यह चीज कभी छिपी नहीं रहती है ।

श्री रूप नारायण : क्या मैं जान सकता हू कि इस प्रस्ताव के विषय में, रूस, अमरीका और ब्रिटेन, इन तीनों देशों की क्या राय है और इन में से कौन सा राष्ट्र या कौन सा देश इन के पक्ष में है ?

श्री जवाहरलाल नेहरू : इस बात मेरे पास कोई फेहरिस्त नहीं है । अगर आप चाहें तो मैं आपको निजवा दूंगा या मेज पर रख

दूगा । ब्रह्मचारों में भी यह सब चीज छप चुकी है ।

**Mr. Speaker:** The whole thing has appeared in the Press.

**State Trading Corporation of India  
(Private) Limited**

\*13. { **Shri Morarka:**  
**Shri Nathwani:**  
**Shri N. R. Munisamy:**

Will the Minister of Commerce and Industry be pleased to state:

(a) the names of those items in which the State Trading Corporation of India (Private) Ltd had to incur losses; and

(b) the reasons for such losses?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). The trading accounts of the State Trading Corporation for the year ending 30th June, 1957, will be considered at the General body meeting shortly and the annual report of the Corporation will thereafter be published. A copy of the same will be placed on the Table of the Lok Sabha.

**Shri Morarka:** Since the year is over long ago, may we know at least the names of the items in which the State Trading Corporation is making losses?

**Shri Kanungo:** The matter can be taken up when the report is placed on the Table of the House.

**Shri Morarka:** May we have an approximate idea of the amount which the Corporation would be losing in certain items?

**Shri Kanungo:** That will be available from the accounts when published and placed before the House.

**Shri Tantia:** Is it a fact that the State Trading Corporation is paying a large amount by way of demurrage on account of mismanagement of iron ore shipments?

**Shri Kanungo:** I do not think so.

**Shri Bimal Ghose:** Will there be separate accounts for separate transactions or will a consolidated report be presented?

**Shri Kanungo:** It will be the usual accounts which are placed before shareholders. It will be published and placed before the House.

**Shri Bimal Ghose:** But that will not show the losses or profits on certain items. That will only be a consolidated report.

**Shri Kanungo:** When the accounts are placed before the House, Members will have an opportunity of suggesting any different method of accounting.

**Shri Tyagi:** Are there any losses at all?

**Mr. Speaker:** Order, order. Hon. Members want to know evidently whether separate accounts are maintained for separate items so that for each individual item profit or loss may be ascertained. If the hon. Minister has this information, he may say 'yes'; otherwise, he may say he will take time.

**Shri Kanungo:** I am not sure of it, because trading accounts of the Corporation will be available after the annual accounts are published.

**Shri Tyagi:** I wanted to know if Government had been informed about the losses or gains made. Shall we take it that there are no losses at all or are there any losses reported?

**Shri Kanungo:** I cannot say now.

**Shri Narayanankutty Menon:** The question relates to certain items in which the State Trading Corporation might have lost. What is the answer to it, whether the House will be able to know the specific items on which the Corporation have lost in the previous year, and if so, when the information will be available?